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Government of Punjab
Department of Home Affairs and Justice
(Judicial-1 Branch)

NOTIFICATION

No.8/6/95-4Judl(1)(P.F.)/1834 The Governor of Punjab, in exercise of the powers conferred under Article 165 of the Constitution of India, is pleased to appoint Sh. Deepinder Singh Patwalia, Senior Advocate, Punjab and Haryana High Court, R/o H.No.88, Sector 10-A, Chandigarh, as Advocate General for the State of Punjab with effect from the date he assumes charge of his office.

Place: Chandigarh
Date: 19.11.2021

Anurag Verma, IAS
Principal Secretary to Government of Punjab,
Department of Home Affairs and Justice.

Endst. No.8/6/95-4Judl(1)(P.F.)/1834A-184 Date: 19-11-2021

A copy is forwarded to the following for information and necessary action:-

1. Principal Secretary to H.E. the Governor of Punjab.
2. Principal Secretary to Chief Minister, Punjab.
3. The Registrar General, Punjab and Haryana High Court, Chandigarh.
4. Accountant General, Punjab, Chandigarh.
5. Sh. Deepinder Singh Patwalia, Senior Advocate, Punjab and Haryana High Court, R/o H.No.88, Sector 10-A, Chandigarh
6. The Legal Remembrancer, Punjab, Chandigarh.
7. Director, Prosecution and Litigation, Punjab, Chandigarh.
8. The Controller, Printing and Stationery, Punjab, Chandigarh with the request to publish the above notification in the Punjab Government Gazette.

(B. Srinivasan, IAS)
Special Secretary to Government of Punjab,
Department of Home Affairs and Justice.

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